

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:47
ANSWERED ON:23.02.2010
WIDENING OF NATIONAL HIGHWAYS
Dhanaplan Shri K. P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the present status of land acquisition for widening of National Highways in Kerala including the Kochi-Madurai NH-49 and NH-17;
- (b) whether funds have been sanctioned in this regard;
- (c) if so, the details thereof;
- (d) whether the process of alignment of by passes on the said National Highways have been completed;
- (e) if so, the details thereof; and
- (f) if not, the time by which construction work on the said National Highways and by passes are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

- (a) to (c) On National Highway nos. 17, 47 and 47C, where 4-laning is to be done, the total land to be acquired is 1339.30 hectares. Out of this, notification under section 3A of NH Act, declaring intention to acquire 1068.89 hectares of land and under section 3D declaring acquisition of 55.36 hectares have been issued. An amount of Rs. 456.57 crore has been sanctioned for Land Acquisition, so far. On NH-49, 208, 212, 213 and 220 where 2-lane with paved shoulders is proposed, the land acquisition process has not been initiated.
- (d) and (e) The process of finalization of alignment of bypasses have so far been completed for NH 17 and NH 47, the details of which are at Annexure-I.
- (f) All the widening works on National Highways in Kerala are scheduled to be completed by 2013-14.